

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2292 of 2019 & IA No. 1730 OF 2019

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

GMR Warora Energy Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Matrugupta Mishra for A1
Shikha Ohri for A1
Pratiksha Chaturvedi for A1
Shourya Malhotra for A1
Omar Waziri for A1
Samyak Mishra for A1

Counsel for the Respondent(s) :

ORDER

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **28.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK